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Letter No. 2882

From :

Rajesh Kumar Vaish
Principal District & Sessions Judge ,
Godda.

To,

The Registrar General
Hon' ble High Court of Jharkhand
Ranchi.

Sub: Data/information of Commercial Courts for implementation of the provisions of the Commercial Courts, Commercial Division and Commercial Appellate of High Courts Act 2015 as amendment Ordinance, 2018.

Dated, Godda the 04th day of December, 2024

Sir,

In compliance with the Hon'ble Court's letter No: 260/R&S Dated 16-08-2022. I am sending herewith information related to cases instituted, disposed of, pending in the Commercial Appellate Courts, Commercial division, for the month of November-2024 of Godda Judgeship in prescribed format.

Schedule

Format for Statistical Data (Rule 3)

Sl.No.	Name of Court	No. of cases Pending (on the 1 st day of month of November 2024	No. of cases instituted (during the month as per column 3)	Total cases pending in the court (on the last day of the month as per column 3)	No. of case disposed (during the month as per column 3)	Average no. of days taken to decide the case
01	Additional Chief Judicial Magistrate	Nil	Nil	Nil	Nil	N.A
02	District & Add. Sessions Judge-III	Nil	Nil	Nil	Nil	N.A

This is for your kind information and needful.

Yours faithfully,

[Signature]
04/12/24

Principal District & Sessions Judge,
Godda

Rajesh Kumar Vaish